Regarding need to expedite the completion of construction work on the stretch of National Highway No. 66 between Kazahakkoottam and Kadambattukonam in Kerala-Laid

ADV. ADOOR PRAKASH (ATTINGAL): The slow pace of works of the construction of National Highway 66 between Kazhakkoottam and Kadambattukonam is highly concerning. Immediate intervention of the Government is necessary to avoid delay and achieving the deadline of NH 66 works in Kerala. The inefficient handling of this project by the contracting company is the main reason for works delay on this stretch. There are lot of traffic diversions at various places on this stretch and proper planning was necessary before starting the works. But NHAI and the contracting company has not properly studied about the project implementation in this reach. The contracting company was black listed for major faults in a bridge construction project in Kerala they had undertaken earlier. The case against this company is still in court. It is doubtful that how this company was again selected for construction of NH 66. NHAI needs to take measures for further study about the site and its topography. It is necessary to ensure coordination with the local governing bodies and Government departments to avoid further delay. People are suffering with great difficulties due to incomplete works. I request immediate intervention of the Government for timely completion of this project.